

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 02.09.2020**

<b>MORNING SESSION</b>			
<b>Sl.No.</b>	<b>Case Number</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	R.A.15091/2019	V.Vishwanatha	B.M.B.
2	R.A.15092/2019	V.Vishwanatha	B.M.B.
3	R.A.15093/2019	V.Vishwanatha	B.M.B.
4	R.A.15094/2019	V.Vishwanatha	B.M.B.
5	R.A.15095/2019	V.Vishwanatha	B.M.B.
6	R.A.15096/2019	V.Vishwanatha	B.M.B.
7	M.A.15024/2019	K.L. Prabhakar	V.H.
8	A.S.15005/2019	P. Anjinappa	G.K.
9	Misc.15003/2019	S.P.Gandhi	B.M.B.
10	Misc.15004/2019	S.P.Gandhi	B.M.B.
11	R.A.15080/2019	R. Maregowda	B.M.B.
12	M.C.15020/2020	J.V. Ramakrishna	
13	R.A.15066/2019	K.G. Shanthappa	N.K.
14	R.A.15002/2020	Y.N.S.R.	A.N.M.
15	P & SC 15011/2020	C. Nanjegowda	
<b>AFTERNOON SESSION</b>			
1	Misc 15001/2018	Manjunath B.R.	V.K.
2	Misc. 15010/2018	M.R. Manjunath	M.G.R.
3	M.V.C.71/2016	G.R.	S.N.R.
4	M.V.C.72/2016	G.R.	S.N.R.
5	M.V.C.73/2016	G.R.	S.N.R.
6	M.V.C.74/2016	G.R.	S.N.R.
7	M.V.C.25/2019	G.M. Shivakumar	A.M.R.
8	M.V.C.40/2017	K. Varaprasad	V.A.B.
9	M.V.C.103/2018	Munegowda N.M.	S.N.R.
10	M.V.C.127/2019	C.S.Sathish Kumar	R.B.R.
11	M.V.C.65/2017	R. Ramesh Babu	R.B.R.
12	M.C.15041/2020	Ravichandra	S.P.B.
13	M.C.15078/2020	Gangadhara C.	M.R.

14	M.C.15159/2020	R. Maregowda	
15	M.C.15138/2020	M. Sriram	
<b>Judgment \ Orders</b>			
1	R.A.15032/2019	G.S. Natarajan	
2	CrI.Misc.15106/2020	Roshan M.C.	P.P

In the court of Pri. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, Dated 02-09-2020.

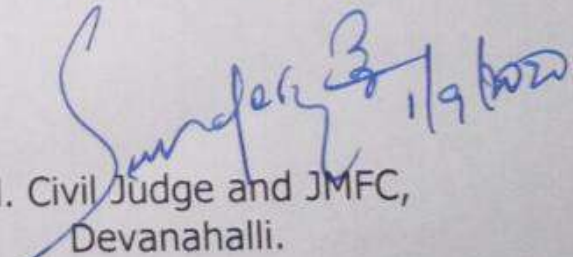
<b>MORNING SESSION</b>			
<b>HEARING</b>			
<b>Case No.</b>			<b>Plaintiff / Defendants Name</b>
1.	O.S.	472/20	- Ganesh V/s. Narayanappa @ Narayanaswamy
2.	O.S.	425/20	- Saroja V/s. Muniyamma
3.	O.S.	435/11	- Chikkanna V/s. Krishnappa
4.	O.S.	28/15	- Lakshman V/s. Narayanaswamy
5.	O.S.	583/11	- Sarojamma V/s. Veena
6.	O.S.	222/15	- Venkatalakshamma V/s. Narayanappa
7.	O.S.	23/12	- Nagaraj V/s. Nanjundappa
8.	O.S.	638/16	- Venkatesh V/s. Sakamma
9.	O.S.	474/10	- Muniraju V/s. Muniyamma
10.	O.S.	574/12	- Doddarangamma V/s. Muniraju
11.	O.S.	307/14	- Sathyarajan V/s. Muniraju
12.	O.S.	2257/06	- Shekar V/s. Lakshamma
13.	O.S.	628/08	- Shanthamma V/s. Narayanaswamy
14.	O.S.	693/18	- Ramakrishnappa V/s. Rajashekar
15.	O.S.	108/15	- Suryakala V/s. Munivenkatappa
<b>AFTERNOON SESSION</b>			
16.	O.S.	633/07	- Bharathi V/s. Ramakrishnappa
17.	O.S.	911/07	- Ramanamma V/s. Munikrishnappa
18.	O.S.	513/12	- Kempamma V/s. Gowamma
19.	O.S.	251/10	- Lakshamma V/s. Muniyappa
20.	O.S.	311/14	- Ashwathanarayanappa V/s. Byrappa
21.	O.S.	567/09	- Anjinamma V/s. Rajanna
22.	O.S.	178/15	- Sardar Pasha V/s. Khamarunnissa
23.	O.S.	348/07	- Sampath Kumar V/s. Ramachandrappa
24.	O.S.	427/07	- Veerabhadralah V/s. Ramakrishnappa
25.	O.S.	1527/06	- Narayanamma V/s. Subramani
26.	O.S.	594/08	- Anjinappa V/s. Narayanaswamy
<b>New Suits - Plaintiff/Defendants Name</b>			
27.	O.S.	584/20	- Nitesh V/s. Ramesh
28.	O.S.	586/20	- Gangabhavani V/s. Venkateshappa
29.	O.S.	588/20	- Subbaraya V/s. Saraswathamma
30.	O.S.	590/20	- Akkayamma V/s. Narayanaswamy

Pri. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
24-07-2020 Issued by Hon'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 02-09-2020**

<b>MORNING SESSSION CIVIL AND CRIMINAL CASES</b>	<b>AFTERNOON SESSION CIVIL AND CRIMINAL CASES</b>
<p><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. O.S.348/2020 ACJ</li><li>2. O.S.239/2020</li><li>3. O.S.359/2020</li><li>4. O.S.295/2020</li><li>5. O.S.375/2009</li><li>6. O.S.403/2011</li><li>7. FDP 10/2011</li><li>8. O.S.793/2012</li><li>9. O.S.1021/2012</li><li>10. O.S.187/2013</li><li>11. O.S.511/2013</li><li>12. O.S.1039/2013</li><li>13. O.S.145/2014</li><li>14. PCR ...../2020 (Musaif Shan Mohammad)</li></ol> <p><b><u>ORDERS</u></b></p> <ol style="list-style-type: none"><li>15. Cr.107/2019 (Devanahalli P.S.)</li></ol>	<p><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1.O.S.349/2014</li><li>2. O.S.699/2015</li><li>3. Mis.31/2015</li><li>4. O.S.767/2015</li><li>5. O.S.521/2016</li><li>6. <del>O.S.185/2017</del> os 435/18</li><li>7. C.Mis.143/2020</li></ol> <p><b><u>ARGUMENTS</u></b></p> <ol style="list-style-type: none"><li>8. O.S.189/2007</li><li>9. O.S.631/2008</li><li>10. O.S.369/2009</li><li>11. O.S.23/2010</li><li>12. O.S.219/2017</li></ol> <p><b><u>NEW SUIT</u></b></p> <ol style="list-style-type: none"><li>13. O.S. /2020 (Ganesh.B.J)</li><li>14. O.S. /2020 (D.R.Narayanaswamy)</li><li>15 .O.S. /2020 (D.R.Narayanaswamy)</li></ol>

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.